## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.49/(MAH)/2013 CA No. 210/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI ASHOK KUMAR MISHRA MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.

V/s.

M/s. Shirwal Agro Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Mahesh Athavale & PCS for Milhir Anagha Anaringaraju & Respondent No. Milhir Anagha Anaringaraju & 1,2,3,6,7,9 to 15

2. Amit Dobay for Patitioner A

**COMMON ORDER** 

C.A. No. 206/2013 In T.C.P. No. 45/397-398/CLB/MB/MAH/2013
C.A. No. 207/2013 In T.C.P. No. 46/397-398/CLB/MB/MAH/2013
C.A. No. 208/2013 In T.C.P. No. 47/397-398/CLB/MB/MAH/2013
C.A. No. 209/2013 In T.C.P. No. 48/397-398/CLB/MB/MAH/2013
C.A. No. 210/2013 In T.C.P. No. 49/397-398/CLB/MB/MAH/2013
C.A. No. 211/2013 In T.C.P. No. 50/397-398/CLB/MB/MAH/2013
T.C.P. No. 51/397-398/CLB/MB/MAH/2013
C.A. No. 212/2013 In T.C.P. No. 52/397-398/CLB/MB/MAH/2013
T.C.P. No. 53/397-398/CLB/MB/MAH/2013

The Learned Representatives of both the sides are present.

- On the request of the Learned Counsel of the Petitioner seeking adjournment.
   Granted.
- Adjourned to 1<sup>st</sup> August, 2017.

Sd/-

Ashok Kumar Mishra Member (Technical) Dated: 13.07.2017

1.

Sd/-

M.K. Shrawat Member (Judicial)